

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3578
ANSWERED ON:16.08.2001
CASES OF THEFT IN NAGPUR DIVISION
SUBODH MOHITE

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have investigated the case of theft and corruption taking place at Central Railways, Nagpur Division, during the last two years;
- (b) if so, the outcome thereof;
- (c) whether the higher officials of G.R.P. are found involved in the cases;
- (d) if so, the details thereof; and
- (e) the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

- (a) Yes, Sir.
- (b) Disciplinary action has been initiated against five members of RPF for corrupt activities and negligence.
- (c) No, Sir.
- (d) & (e) Do not arise.